

to Starred Question No. 536 on the 4th March, 1961 and state:

(a) whether an agreement for the erection and operation of a fertilizer plant at Durgapur has since been signed; and

(b) if so, what are the terms of the agreement?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) No Sir.

(b) Does not arise.

Machine Tool Factories

*726. { Shri Subodh Hansda:
Shri Nek Ram Negi:
Shri S. C. Samanta:
Shri P. C. Borooah:
Shri Ram Krishan Gupta:
Shri Chuni Lal:
Shri Bahadur Singh:
Sardar Iqbal Singh:
Shri M. L. Dwivedi:

Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Starred Question No. 549 on the 4th March, 1961 and state:

(a) whether project reports for the setting up of the two medium type machine tool factories in the public sector have since been prepared;

(b) if so, what are the broad outlines of the same and where the factories will be located;

(c) whether the foreign collaboration arrangements for the same have since been finalised; and

(d) if so, what are the arrangements?

The Minister of Industry (Shri Manubhai Shah): (a) to (d). A statement is laid on the Table of the House. [See Appendix II, annexure No. 85].

Fertilizer Plant in J. & K. State

1603. { Shri Ram Krishan Gupta:
Shri P. C. Borooah:

Will the Minister of **Commerce and Industry** be pleased to refer to the

reply given to Starred Question No. 690 on the 8th March, 1961 and state:

(a) whether the scheme for setting up a fertilizer plant based on lignite and gypsum in Jammu and Kashmir State has since been finalised; and

(b) if so, the details thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) and (b). The experts of the State Government are studying the technical possibilities, but have not yet arrived at any final conclusion.

Social Security Scheme for Industrial Labour

1604. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:

Will the Minister of **Labour and Employment** be pleased to refer to the reply given to Unstarred Question No. 1223 on the 8th March, 1961 and state:

(a) whether Government have considered the report of the Study Group for drawing up a scheme of social security for industrial labour; and

(b) if so, the result thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The Report of the Study Group on Social Security will be discussed at the next session of the Indian Labour Conference to be held in October, 1961.

Amendments to Industrial Disputes Act, 1947

1605. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:

Will the Minister of **Labour and Employment** be pleased to refer to the reply given to Unstarred Question No. 1225 on the 8th March, 1961 and state the stage at which the proposals are for amending the Industrial Disputes Act, 1947?

The Deputy Minister of Labour (Shri Abid Ali): The proposed